

~~T~~hrough Cisco Webex Video Conferencing

21.08.2020

Ld. Presiding Officer is busy in attending the Core Competence Conference on Knowledge, Skill and Perspective Development through VC.

Pr: None for DH.

JD no. 3 in person with counsel Sh. Arjun Kapoor.

JD no. 4 in person.

As directed, put up for purpose fixed on 04.09.2020.



(READER)

21.08.2020

EX No. 178/20

Com India Pvt. Ltd. Vs. JNG Footwear India
Through Cisco Webex Video Conferencing

21.08.2020

**Ld. Presiding Officer is busy in attending the
Core Competence Conference on Knowledge, Skill
and Perspective Development through VC.**

Pr: Sh. Jitender Vashisht, counsel for DH.

None for JD.

As directed, put up for purpose fixed on
04.09.2020.



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21.08.2020

Through Cisco Webex Video Conferencing

21.08.2020

Ld. Presiding Officer is busy in attending the Core Competence Conference on Knowledge, Skill and Perspective Development through VC.

Pr: Sh. Rakesh Walia, counsel for plaintiff.

Sh. Mahesh Patel, counsel for defendant.

An application U/o 1 Rule 10 CPC filed by the plaintiff on court e-mail ID. Even, copy of the same has been supplied to counsel for defendant. Counsel for defendant admits regarding receipt of the same.

Counsel for plaintiff undertakes to file hard copy of application U/o 1 Rule 10 CPC within 15 days after reopening of courts.

As directed, put up for filing reply and arguments on the application U/o 1 Rule 10 CPC on 21.09.2020.



(READER)

21.08.2020

EX No. 175/20
D Jamnadas & Co. Vs. Kaiser Indus.

21.08.2020

Ld. Presiding Officer is busy in attending the Core Competence Conference on Knowledge, Skill and Perspective Development through VC.

Pr: None for the parties.

As directed, put up for purpose fixed on 11.09.2020.



(READER)

21.08.2020

EX No. 137/20
Musudal Ansari Vs. Imrana Begum

Through Cisco Webex Video Conferencing

21.08.2020

**Ld. Presiding Officer is busy in attending the
Core Competence Conference on Knowledge, Skill
and Perspective Development through VC.**

Pr: DH in person.

None for JD.

As directed, put up for purpose fixed on
11.09.2020.



(READER)

21.08.2020

EX No. 61644/16
Kanwar Singh Tanwar Vs. Davender Kumar

Through Cisco Webex Video Conferencing

21.08.2020

Ld. Presiding Officer is busy in attending the Core Competence Conference on Knowledge, Skill and Perspective Development through VC.

Pr: None for DH.

Sh. D. Hasija, counsel for JD no. 3 & 4.

As directed, put up for purpose fixed on 24.08.2020.



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21.08.2020

Through Cisco Webex Video Conferencing

21.08.2020

Ld. Presiding Officer is busy in attending the Core Competence Conference on Knowledge, Skill and Perspective Development through VC.

Pr: Sh. Afzal, counsel for plaintiff.

As directed, put up for consideration on 07.09.2020.



(READER)

21.08.2020

CS No. 319/20
Balvinder Kaur Vs. Manpreet Kaur

21.08.2020

Fresh suit received by way of assignment physically from Filing Section.

Ld. Presiding Officer is busy in attending the Core Competence Conference on Knowledge, Skill and Perspective Development through VC.

Pr: None.

Put up on 24.08.2020 for consideration.


(READER)

21.08.2020

CS No. 151/19
IA NO. 02/2020

21.08.2020

Fresh application U/s 151 CPC received physically from Filing Section.

Ld. Presiding Officer is busy in attending the Core Competence Conference on Knowledge, Skill and Perspective Development through VC.

Pr: None.

Put up on 24.08.2020.



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21.08.2020